

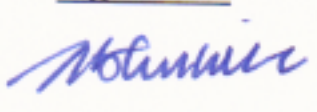
National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 09/ALD/2018

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.02.2018

NAME OF THE COMPANY: Macro Leafin Pvt Ltd vs Dhruv India Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 7 of I & B Code of 2016

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|----------------|--------------------|-----------------------|---|
| 1. | ABHISHEK ANAND | ADVOCATE | PETITIONER |  |
| 2. | | | | |

CP No.09 (IB) ALD/2018

Shri Abhishek Anand, advocate for the petitioner. The petitioner counsel files affidavit.

As, today there is no representation from Corporate Debtor Company. Therefore, one more opportunity is granted to the Respondent.

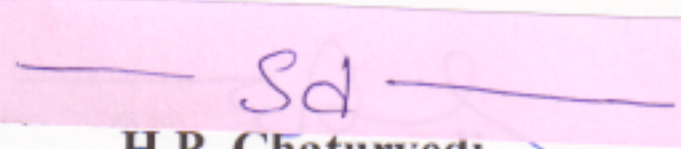
Meanwhile, the Registry is directed to make scrutiny of the present case. The case is fixed for reply/ objection, if any.

A copy of present order may be communicated once again through speed post and digital mode to the Corporate Debtor Company.

The matter to be listed on 12th March, 2018.

Date: 15/02/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)